

where oil and gas is available in abundance?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) During 1968, the following products were available from the Koyali refinery :

- (1) Liquified Petroleum Gas
- (2) Naphtha
- (3) Motor Spirit
- (4) JP-4
- (5) Aviation Turbine Fuel
- (6) Kerosene
- (7) High Speed Diesel
- (8) Light Diesel Oil
- (9) Low Sulphur Heavy Stock
- (10) Toluene and Benzene

(b) and (c). No. But the Koyali refinery, along with seven other refineries in India already in operation and another refinery in Madras about to go on stream, will meet almost all of the country's requirements upto 1971-72 .

Central Assistance for Irrigation and Power Projects in Gujarat

7781. SHRI S. M. SOLANKI : Will the Minister of IRRIGATION AND POWER be pleased to state the details of the Central assistance in the form of loans and grants given during the Third Five Year Plan and during 1968-69 for major irrigation and power projects located in Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : The following are the details of the Central loan assistance given to the Government of Gujarat during the Third Five Year Plan and during 1968-69 for irrigation and power projects :

Name of Project	Central loan assistance during	
	Third Five Year Plan	1968-69
	—Rs. in Lakhs—	
Ukai Project	—	1697
Rural Electrification	458.74	178

Gandak Project

7782. SHRI A. R. DEOGHARE:
SHRI V. NARASIMHA RAO

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the completion of the Gandak Project has been delayed due to the failure of the Central Government to provide sufficient funds in time;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to avoid further delay?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The progress of work on the Gandak Project was less than what it should have been due to inadequate funds, which in turn was on account of constraint of resources. However, financial assistance to the extent possible within the constraint of resources, was given to the State Governments for financing the Project.

(c) Efforts are being made to provide all the funds required for the Project so as to complete it in the Fourth Plan.

Irrigated Cultivable Land in Madhya Pradesh

7783. SHRI D. V. SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that only 6 per cent of the cultivable land in Madhya Pradesh is under irrigation and in some areas, like Bastar and Sarguja, it is less than one per cent;

(b) whether it is also a fact that most of the irrigation potential from the Narmada river in Madhya Pradesh is going waste due to the indcision and delay in settling the Narmada waters dispute and if so, the reasons for the delay; and

(c) the reasons for Government's non-acceptance of the basic principle, that the legitimate needs of the States should be met first before giving away waters from the rivers of those States to other States, in the case of the Narmada dispute?